

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

28.

C.P. (IB)/968(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.01.2023**

NAME OF THE PARTIES: Edge Brand Architects (India) Private Limited

SECTION: 10 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The Court is convened through Video Conference.

1. Ms. Ushajee Peri, Ld. Counsel for the Petitioner present.
2. List this matter for hearing on **09.03.2023**.

**Sd/-
PRABHAT KUMAR
Member (Technical)**

**Sd/-
KISHORE VEMULAPALLI
Member (Judicial)**